

(a) whether land has been distributed to tribal families under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act 2006;

(b) if so, the number of beneficiaries; and

(c) the States where distribution of land has been effected?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR BHAI CHAUDHARY): (a) The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 does not envisage distribution of land to tribals and people residing in the forests. This Act seeks to recognize and vest the forest rights and occupation in forest land in forest dwelling Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations but whose rights could not be recorded.

(b) and (c) In view of reply to part (a) above, these questions do not arise.

Overall development of tribals

1192. SHRI NATUJI HALAJI THAKOR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government proposes any special scheme or plans for overall development of tribals in the country;

(b) if so, the details thereof;

(c) whether the existing scheme for development of tribals or tribal areas suffer from lack of funds; and

(d) the allocation made during the year 2008-09 under different schemes?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR BHAI CHAUDHARY): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) The details are given the Statement.

Statement

*Schemes of Ministry of Tribal Affairs Scheme-wise Budget Estimate
for the year 2008-09*

(Rs. in crores)

Sl.No.	Name of the Schemes	BE 2008-09
1	2	3
A	Special Area Programs (SAP)	
1.	SCA to Tribal Sub-Plan	900.00
2.	Grants under Proviso to Article 275(1)	416.00
	TOTAL (SAP):	1316.00

1	2	3
B	Central Sector Schemes (CS)	
1.	Grants-in-Aid to NGOs for STs including Coaching and Allied Scheme and Award for Exemplary Service	40.00
2.	Vocational Training Centres in Tribal Areas	10.00
3.	Educational Complex in Low Literacy pockets for development of women	60.00
4.	Support to TRIFED	19.00
5.	State Tribal Development Cooperative Corporations for Minor Forest Produce	40.00
6.	Development of Primitive Tribal Groups	178.00
7.	Support to National/State Scheduled Tribes Finance and Development Corporations	50.00
8.	Rajiv Gandhi National Fellowship for ST Students	32.00
9.	Scheme of Institute of Excellence/Top Class Institute	10.00
10.	National Overseas Scholarship Scheme	2.00
	TOTAL (Central Sector Plan):	441.00
C	Centrally Sponsored Schemes (CSS)	
11.	Scheme of PMS, Book Bank and Upgradation of Merit of ST students	250.00
12.	Scheme of Hostels for ST Girls and Boys	66.00
13.	Establishment of Ashram Schools	30.00
14.	Research and Mass Education, Tribal Festivals and Others	18.00
	TOTAL (Centrally Sponsored Schemes):	364.00
	TOTAL (CS+CSS):	805.00
	GRAND TOTAL (CS+CSS+SAP):	2121.00

Selling of children and girls in foreign countries

†1193. DR. PRABHA THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether children and girls are being sent abroad illegally through ships every year;

†Original notice of the question was received in Hindi.